

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

SERVICE TAX Appeal No. 448 of 2012-DB

[Arising out of Order-in-Original/Appeal No 422-2012-COMMR-A--RBT-RAJ dated 13.07.2012 passed by Commissioner of Central Excise and Service Tax-RAJKOT]

Reliance Jamnagar Infrastructure Limited

.... Appellant

Refinery And Petrochemicals Division,
Village : Meghpar, Motikhavdi, Taluka : Lalpur,
JAMNAGAR, GUJARAT

VERSUS

Commissioner of Central Excise & ST, Rajkot

.... Respondent

Central Excise Bhavan, Race Course Ring Road
Income Tax Office, Rajkot, Gujarat-360001

APPEARANCE :

Mrs. Dimple Gohil, Advocate for the Appellant
Shri Rajesh K Agarwal, Superintendent (AR) for the Revenue.

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 15.11.2022

DATE OF DECISION: 28.11.2022

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Service Tax Appeal No. 447 of 2012.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

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